

PRICE, 1 naya Paisa

AMENDMENT TO CRIMINAL RULES OF PRACTICE AND
CIRCULAR ORDERS

In the said Criminal Rules of Practice and Circular Orders, 1958, in Part II, in Appendix XI, in rule III, in item 11, after sub-item (c) the following sub-item shall be inserted, namely: -

“(d) The Madras Panchayats Act, 1958 (Madras Act XXXV of 1958)	Panchayat Union concerned
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P.Dis.No.130 of 1963